

Tamil Nadu	4
Maharashtra	1
Uttar Pradesh	1

Three mills are still lying closed. The case of one of these mills is pending in Delhi High Court, and the Court has issued an interim injunction. The remaining two mills are expected to be started shortly.

(d) The National Textile Corporation have advanced loans totalling to Rs. 1.56 crores to these mills and further loan amounting to Rs. 1.27 crores are estimated to be advanced to them for working capital etc.

Implementation of Recommendations of Administrative Reforms Commission

391. SHRI M. KATHAMUTHU :
SHRI C. CHITTIBABU :

Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) whether the reports submitted by the Administrative Reforms Commission have since been examined by Government ;

(b) if so, the number and nature of recommendations accepted ;

(c) the number of recommendations still under consideration : and

(d) the steps, if any, taken to implement the recommendations which have already been accepted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) : (a) to (c). Out of 20 reports, containing 578 recommendations, submitted by the Administrative Reforms Commission, decisions on most of the recommendations concerning the Centre in the following reports have been taken :

- (i) Problems of redress of citizens' grievances
- (ii) Machinery for planning (interim report)
- (iii) Machinery for planning (final report)
- (iv) Public sector undertakings
- (v) Finance, accounts and audit

(vi) Economic administration, and

(vii) Central direct taxes administration.

Decisions have also been taken on some of the recommendations contained in the following reports :—

(i) The Machinery of the Government of India and its procedures of work

(ii) Railways, and

(iii) State Administration.

These ten reports contain 331 recommendations out of which 230 concern the Centre and 51 concern the States. Out of the recommendations concerning the Centre, decisions have been taken on 206 out of which 184 have been accepted, with or without modification, or noted for being borne in mind at the appropriate stage or decided in part. The remaining recommendations in these and other reports are under examination.

(d) Under the existing directions, the Ministries/departments concerned with the recommendations of the ARC are required to implement quickly the decisions taken thereon. A watch is also kept on the pace of implementation of these decisions through periodical progress reports.

Slump in Woollen Hosiery Industry in Ludhiana

392. SHRI GADADHAR SAHA : Will the Minister of FOREIGN TRADE VIDESH VYAPAR MANTRI be pleased to state :

(a) whether the woollen hosiery industry in Ludhiana is passing through a slump due to the non-receipt of orders ;

(b) if so, the details thereof ;

(c) the reasons for non-receipt of orders ;

(d) whether Government propose to take immediate steps to increase the woollen hosiery export ; and

(e) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) :

(a) No, Sir.

(b) and (c). Do not arise.

(d) and (e). Government has already taken steps to increase the export of woollen

hosiery by way of evolvement of replenishment schemes, modernisation and increasing capacity of wool combing units with the result that the export of this item has increased substantially in the recent years.

Alleged Chinese Anti-India Propaganda over Radio

393. SHRI N. S. BISHT. Will the Minister of INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRI) be pleased to state :

(a) whether Government are aware that China has raised a tirade against India and is operating a high-powered transmitter some where in the Himalayan border to mislead the people by false propoganda and is indulging in anti-India activities ;

(b) if so, the action taken or contemplated to be taken by Government to counter such activities ;

(c) whether Government are considering the desirability of installing a high-powered transmitter some where in Uttarakhand area to rebuff the anti-Indian propoganda , and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRALAYA MEN UP-MANTRI) (SHRI DHARAM BIR SINHA) :
(a) Yes, Sir.

(b) All India Radio broadcasts both to home listeners and to foreign countries present facts objectively to counter the biased propoganda of China.

(c) A project has already been sanctioned for setting up a high powered transmitter in Uttarakhand area.

(d) Does not arise.

उत्तर प्रदेश के पहाड़ी क्षेत्रों में
सारंघरों का न होना

394. श्री नरेंद्र सिंह बिष्ट : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के पहाड़ी क्षेत्रों में 50 मील के दायरे तक कोई तारघर नहीं है

जिसके परिणामस्वरूप इन क्षेत्रों के निवासी दूसरे स्थानों को तार द्वारा संदेश नहीं भेज सकते हैं ; और

(ख) यदि हां, तो सरकार द्वारा इन क्षेत्रों में नये तारघर खोलने के बारे में क्या कार्यवाही की जा रही है ?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा):
(क) सीमावर्ती क्षेत्रों में ऐसे स्थानों की छोड़कर जो बर्फ से ढके रहते हैं और जहाँ जनसंख्या बहुत कम है, उत्तर प्रदेश के पहाड़ी क्षेत्रों में ऐसा कोई भी स्थान नहीं है जहाँ 50 मील के दायरे तक कोई तारघर न हो।

(ख) विभाग की मौजूदा नीति के अनुसार इन स्थानों पर नये तारघरों की व्यवस्था करने के प्रश्न की लगातार जांच की जाती है।

पिथौरागढ़ (उत्तर प्रदेश) में नये
डाकघर

395. श्री नरेंद्र सिंह बिष्ट : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1970-71 के दौरान उत्तर प्रदेश के सीमावर्ती जिले पिथौरागढ़ में खोले गये नये डाकघरों की संख्या क्या है ; और

(ख) वर्ष 1971-72 के दौरान खोले जाने वाले नए डाकघरों की प्रस्तावित संख्या कितनी है ?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा):
(क) वर्ष 1970-71 के दौरान उत्तर प्रदेश के पिथौरागढ़ जिले में पांच नये अतिरिक्त विभागीय, शाखा डाकघर खोले गए हैं ;

(ख) वर्ष 1971-72 के दौरान इस जिले में 12 नये अतिरिक्त विभागीय शाखा डाकघर खोलने का प्रस्ताव है।

आकाशवाणी के स्टॉक आर्टिस्टों तथा
वार्ताकारों को दी जाने वाली फीस
की वरों का पुनरीक्षण

396. श्री संकर दयाल सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने आकाशवाणी के स्टॉक